- (xiv) Adequacy-and quality of nutrition arrangements
- (xv) Quality of health care facilities
- (xvi) Efficacy of awareness/outreach programmes
- (xvii) Efficacy of Formal education
- (xviii) Adequacy of overall hygiene and cleanliness at Centre
- (xix) Adequacy of Recreational arrangements
- (xx) Proper enrolment of children in regular school
- (xxi) Suitable occupational placement of beneficiaries
- (xxii) Adequacy of projects account keeping
- (xxiii) Efficacy of Additional resource mobilization
- (xxiv) Efficacy of Networking with other NGOs

(d) No, Sir. The details of the budget allocations, funds released, number of projects and beneficiaries assisted under this scheme during the last two years 2007-08 & 2008-09 are given as below:

Year	B E (in lakhs)	Amount released (in lakhs)	No. of beneficiaries assisted
2008-09	1000.00	1146.53	32588

92 projects, in 15 States/Union Territories, are being provided financial assistance under this scheme.

Violation of SC guidelines on pre-schooling

*340.SHRIMATI HEMA MALINI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is aware that many schools in the capital are blatantly violating the apex court's guidelines relating to pre-schooling;

(b) whether Government is also aware of the sale of forms at exorbitant prices and also about seeking income proof from parents;

(c) if so, whether Government has taken any action to rectify such irregularities through the concerned authorities and whether any school has been derecognized, so far; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) As informed by the Government of National Capital Territory of Delhi, no such complaint has been received by them.

(c) and (d) Do not arise in view of (a) and (b) above.